

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA

Respondent(s)

Date : 01-04-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is not complete.

Records have not been received.

However, this matter involves sentence of life imprisonment.

Therefore, as per Order XX, Rule-5 (3) of Supreme Court (Amendment) Rule 2019, records be requisitioned from concerned Courts.

Issue reminder for certificate of service of both the respondents as well as for remittance of records from the concerned courts.

List again on 17.05.2022.

SAURABH PARTAP SINGH LALER
Registrar

AS